

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 208  
CAA-33/ND/2020**

**IN THE MATTER OF:**

**M/s. Electronic Tender Pvt. With  
M/s. Electronic Tender.Com (India) Pvt. Ltd.**

**...PETITIONER**

**Section**

**Under Section 230-232**

**Order delivered on 07.10.2020**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner  
For the RD/OL**

**:Mr. Mohit Singhal, CS.  
:Ms. Shankri Mishra, Proxy  
counsel for Tania Sharma, Adv.**

**ORDER**

Heard the submissions made by the Learned Counsel for the Petitioner. Proxy Counsel for the OL has submitted that their reply is ready, but the Authorized Signatories are yet to sign the same and prayed for three days' time. The time prayed for is granted. Let this matter be listed on 19.10.2020.



**(V.K. Subburaj)  
Member (T)**



**(P.S.N. Prasad)  
Member (J)**